

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 80/(MAH)/2014  
CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: Saroj Lokhande

V/s.

M/s. Nigo's Properties Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rishabh Jogani	Adv. for Petitioner	

ORDER

T.C.P. No. 80/397-398/CLB/MB/2014

At request of the parties, list this matter on 21.03.2017

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-

V. NALLASENAPATHY  
Member (Technical).